#### **COURT-I**

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

# IA NO. 283 OF 2017 IN DFR NO. 927 OF 2017

Dated: 24th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Ambuja Cement Ltd. ...Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardhan for R-1 to R-3

Mr. R.K.Mehta

Ms. Himanshi Andely

Mr. Elangbam Premjit Singh for R-4

### <u>ORDER</u>

## IA NO.283 of 2017

(Appl. for condonation of delay)

Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent Nos. 1 to 3 and Mr. R.K. Mehta takes notice on behalf of Respondent No.4. Notice be issued to the other Respondents returnable on 24.05.2017. Dasti, in addition, is permitted.

List the matter on **24.05.2017.** 

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai) Chairperson